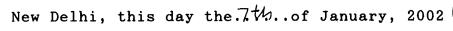
CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

R.A.404/2001 IN OA NO. 1385/2000



HON'BLE SHRI S.A.T. RIZVI, MEMBER (ADMN)

Shri Sanjay Malhotra

-

.... Applicant/Revisionist

Versus

C.S.I.R. & Another

.. Respondents

ORDER (By Circulation)

The present RA seeks recall/review of the Order dated 5.11.2001 passed in OA No. 1385/2000.

- 2. After going through the RA, we find that the review applicant has tried to re-argue the case by agitating mainly the same issues which had been raised in the O.A. The points raised by him were considered at sufficient length by the Tribunal while deciding the OA.
- 3. After a careful consideration of the matter, we do not find any error apparent on the face of the record nor do we find any other justification which might necessitate the review of our order under Order XLVII Rule 1 of the CPC read with Section 22 (3) (f) of the Administrative Tribunals Act, 1985.

4. In the circumstances, the RA is rejected.

(S.A.T. RIZVI)
MEMBER(A)

/pkr/

(ASHOK AGARWAL)

CHAIRMAN